


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.863/252/HDB/2018
NAME OF THE COMPANY	Snehapriya Club Chitfund Pvt Ltd
NAME OF THE PETITIONER(S)	Manoranjan Gummadi & another
NAME OF THE RESPONDENT(S)	Snehapriya Club Chitfund Pvt Ltd & Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manoj Reddy	Advocate	9000655656	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Harish Reddy	Advocate	902014366	

ORDER

Counsel for Petitioner Company is present. Mr. Harish reddy , CGSC for RoC is also present.

Heard both sides.

List it for orders on 14.09.2018.


Member(Judl)

Pavani